

**Central Electricity Regulatory Commission**  
**3<sup>rd</sup> & 4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi-110 001**  
(Tele No.23353503 Fax No.23753923)

No. Eco T1/2012-CERC

New Delhi

1st February, 2012

**NOTIFICATION**

In pursuance of the "Tariff based Competitive-bidding Guidelines for Transmission Service" (as amended up to 10th October, 2008) issued by Ministry of Power, Government of India, Clause 3.3.1.3 (a) of the Standard Request for Proposal (RFP), and Schedule 7 of the Standard Transmission Service Agreement (TSA) documents, the Central Electricity Regulatory Commission hereby notifies the following rates for the purpose of bid evaluation and payment.

**I: Annual Escalation Rate for Bid Evaluation (for bid opening upto 31.03.2012)**

S.No	Description	Annual Escalation Rates for Bid Evaluation
1	Annual escalation rate for escalable transmission charges	5.17%

**II: Annual Escalation Rate applicable for the purpose of payment as per the Transmission Service Agreement for the period upto 31.03.2012**

S.No	Description	Annual Escalation Rates for Payment
1	Annual inflation rate for escalable transmission charges.	8.40%

Sd /-  
(Rajiv Bansal)  
Secretary